GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO:317
ANSWERED ON:22.07.2015
Misuse of Technology
Rao (Avnthi) Shri Muthamsetti Srinivasa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether communication technology was meant to make life easy, but tech-savvy students are misusing technology to clear competitive exams and if so, the details thereof;
(b) whether the Supreme Court has observed that it is increasingly becoming the bane of fair examination; and
(c) if so, the stringent measures taken by the Government to meet the challenge thrown up by unscrupulous students to curb misuse of technology?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) and (b): An incident of misuse of electronic devices was reported recently in media. The Hon'ble Supreme Court of India in CWP No. 298/ 2015, 299/2015, 305/2015 and 325/2015, delivered judgment dated 15/06/2015 and 19/06/2015 observed "on a consideration of the revelations in course of investigation, we are of the view that the examination indeed have been exposed to a deep rooted conspiracy of a gang of persons who with the aid of electronic devices have been able to access the beneficiary candidates with the answer keys during the test so as to enable them to solve the question paper"... "During the stages of investigation, no conscious lapse or omission on the part of Central Board of Secondary Education (CBSE) contributing to the otherwise appalling mischief had surfaced".

(c): CBSE has taken the following measure to curb misuse of technology in the examinations -

â€¢ Candidates are not allowed to carry mobile phones and other electronic devices to the examination hall.

â€¢ Frisking at the time of entry.

â€¢ Videography of the candidates appearing in the examination.

â€¢ To record Biometric identification, Index Finger Printing on a specialized attendance sheet.

â€¢ Pens are provided to the candidates by the CBSE.

â€¢ No candidate is allowed to leave the examination centre before the examination is over.

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